

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 148
Co. Appeal 28 of 2017

Order under Section 56,58,59

IN THE MATTER OF:

Suman Kumar Sinha
V/s
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..13/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

This matter is wrongly listed today. However, the matter is fixed for hearing on 30.11.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)